## BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

IA 230/2017 in C.P. (I.B) No. 19/7/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2017

Name of the Company:

VITOL S.A.

V/s.

Asian Natural Resources (India) Ltd. & Ors.

Section of the Companies Act:

Section 60(5)(c) and 65 of the Insolvency and

Bankruptcy Code

<u>S.N</u>	O. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION SIGNATURE
1.	SAURABH N. SOPARKAR	SENIOR	APPLICANT
2.	MONAAL J. DAVAWALA	ADVOCATE	APPLICANT Monaul.
3.	ADITYA KRISHNAMURTHY		APPLICANT
	RUCHIR GOENKA Arjun R. Steth	ADVOCATE Adv. & Click	Respondent Anny Nos. 13618 Anny Ferroreid Crater An
	Barja Blogat	A.W.Cate	Funorial Crather (Dan)

## <u>ORDER</u>

Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Mr. Aditya Krishnamurthy with Learned Advocate Ruchir Goenka with Learned Advocate Mr. Monaal Davawala present for Applicant. Learned Advocate Mr. Arjun Sheth present for Respondent Nos. 13 to 18. Learned Advocate Mr. Baiju Bhagat present for Respondent (IDBI) in IA 230/2017.

None present for IRP, IRP already filed report on 05.09.2017.

Heard arguments of Learned Senior Counsel appearing for Applicant and Learned Counsel appearing for Financial Creditor and Learned Counsel for Directors of the Company.

Order reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 19th day of September, 2017.